

ADHOC COMMITTEE BAR COUNCIL OF MEGHALAYA,
SHILLONG.

NOTIFICATION

HCM. II/50/2014-Estt/ 733


Dated, Shillong 18th August, 2022

It is hereby informed that the detail for scrutiny of the nomination papers is fixed on the **23rd August, 2022** as notified earlier are given below:

Place: High Court Bar Association

Time: 1:30 P.M.

The candidates or their agents shall be entitled to be present at the time of scrutiny if they desire.


MEMBER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA,
SHILLONG.


Memo No. HCM.II/50/2014-Estt/ 733-A

Dated, Shillong 18th August, 2022

Copy to :

1. The Advocate General, High Court of Meghalaya for favour of kind information.
2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
5. The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
7. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
8. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
9. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.

10. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
11. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
12. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
13. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
14. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
15. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
16. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
17. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
18. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- ✓ 19. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
20. Notice Board.
21. Office File.


MEMBER
ADHOC COMMITTEE
BAR COUNCIL OF MEGHALAYA,
SHILLONG.

2565
18/8/22